

IA No. 04/2022
IN
Arb. A. No. 03/2021

KMC BRAHMAPUTRA INFRASTRUCTURE LTD.

APPLICANT (S)

VERSUS

THE CHIEF ENGINEER, ROAD AND BRIDGES
DEPARTMENT, GOVERNMENT OF SIKKIM

RESPONDENT (S)

For Applicant : Mr. Rohan Batra, Advocate with Mr. Dhruv Sethi,
Mr. Hemlal Manger and Ms. Parvin Manger,
Advocates.

For Respondent : Mr. Rishab Joshi, Advocate.

Date: 10/11/2022

CORAM:

HON'BLE MR. JUSTICE BISWANATH SOMADDER, CHIEF JUSTICE
HON'BLE MRS. JUSTICE MEENAKSHI MADAN RAI, JUDGE

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O R D E R: (per the Hon'ble, the Chief Justice)

After perusing the application and after taking into consideration the submissions of the learned advocate representing the applicant/appellant who expresses remorse, we are inclined to take a lenient view and recall the order dated 08th November, 2022, to the extent it imposes costs upon the appellant.

IA No.04/2022, is allowed accordingly.

(Meenakshi Madan Rai)
Judge

(Biswanath Somadder)
Chief Justice